

Use of D.I.R. against Hoarders and Profiteers

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 Shri Bhagwat Jha Azad:
 Shri Y. S. Chaudhary:
 Shri Bagri:
 Shri Vishram Prasad:
 Shri Umanath:
 Shri A. K. Gopalan:
 Shri Imbichibava:
 Shri Sidheshwar Prasad:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have taken specific action under the Defence of India Rules and other laws against the traders for hoarding and profiteering;

(b) if so, its impact on the rising prices; and

(c) the number of such persons so far arrested and prosecuted, State-wise?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes, Sir.

(b) There are numerous factors that have an impact on the price situation, and it is not possible to isolate a particular factor and determine its impact.

(c) From information available to us, 7,307 persons were arrested in different States under the relevant provisions of the Defence of India Rules, 1962, since the declaration of the Emergency. Information in regard to the number of persons prosecuted and those proceeded against under other laws is being collected and will be laid on the Table of the House in due course.

Resettlement of Refugees

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 Shri Hukam Chand
 Kachhavaia:
 Shri Bade:
 Shri Chandak:
 Shri Bakliwal:
 Shri Vidya Charan Shukla:

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 Shri Uikey:
 Shri Wadiwa:
 *68. {
 Shri Surya Prasad:
 Shri R. S. Tiwary:
 Shri J. P. Jyotishi:
 Shri Gokulananda Mohanty:
 Shri Rama Chandra Mallick:
 Shri Sham Lal Saraf:
 Shri Surendra Nath Dwivedy:
 Shri D. D. Mantri:

Will the Minister of **Rehabilitation** be pleased to state:

(a) the total number of schemes together with the indication of cost received from the Governments of Orissa and Madhya Pradesh for re-settlement of new migrants from East Pakistan;

(b) the broad outlines of industrial schemes so far sanctioned in respect of both these State Governments; and

(c) if no such sanction has been issued in respect of any such schemes to either of the two States, when it is likely to be issued?

The Minister of Rehabilitation (Shri Mahavir Tyagi): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3378/64].

Indian Contingent to Tokyo Olympics

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 Shri Vidya Charan Shukla:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:
 Shri Bagri:
 Shri Vishram Prasad:
 Shri Ram Sewak Yadav:
 *69. {
 Shri S. M. Banerjee:
 Shri H. C. Soy:
 Shri Subodh Hansda:
 Shri Dinen Bhattacharya:
 Dr. Saradish Roy:
 Dr. Ranen Sen:

Will the Minister of **Education** be pleased to state:

(a) whether Government have noted the poor performance by the Indian contingent in the Olympic Games at Tokyo; and